

**Papers laid on the Table of the House by Ministers/Members**

**विधि और न्याय मंत्रालय के राज्य मंत्री; संसदीय कार्य मंत्रालय में राज्य मंत्री तथा संस्कृति मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल):** माननीय सभापति जी, मैं भारतीय अंतरराष्ट्रीय माध्यस्थम् केंद्र अधिनियम, 2019 की धारा 32 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ :-

- (1) नई दिल्ली अंतरराष्ट्रीय माध्यस्थम् केंद्र )पदों की संख्या तथा रजिस्ट्रार, काउंसिल और अन्य अधिकारियों एवं कर्मचारियों की भर्ती( संशोधन नियम, 2023 जो 17फरवरी, 2023 के भारत के राजपत्र में अधिसूचना सं .सा.का.नि)108.अ (में प्रकाशित हुए थे।
- (2) नई दिल्ली अंतरराष्ट्रीय माध्यस्थम् केंद्र )निबंधन और शर्तें तथा अध्यक्ष और पूर्णकालिक सदस्यों को संदेय वेतन और भत्ते (संशोधन नियम, 2023 जो 17फरवरी, 2023 के भारत के राजपत्र में अधिसूचना सं .सा.का.नि)109.अ (में प्रकाशित हुए थे।
- (3) नई दिल्ली अंतरराष्ट्रीय माध्यस्थम् केंद्र )लेखाओं के वार्षिक विवरण का प्ररूप (संशोधन नियम, 2023 जो 17फरवरी, 2023 के भारत के राजपत्र में अधिसूचना सं .सा.का.नि)110.अ (में प्रकाशित हुए थे।
- (4) नई दिल्ली अंतरराष्ट्रीय माध्यस्थम् केंद्र )अंशकालिक सदस्यों को संदेय यात्रा और अन्य भत्ते (संशोधन नियम, 2023 जो 17फरवरी, 2023 के भारत के राजपत्र में अधिसूचना सं .सा.का.नि)111.अ (में प्रकाशित हुए थे।
- (5) भारतीय अंतरराष्ट्रीय माध्यस्थम् केंद्र )क़ारबार का संव्यवहार (विनियम, 2023 जो 31मार्च, 2023 के भारत के राजपत्र में अधिसूचना सं.एफ.सं .ए-60011/3/2023-आईआईएसी में प्रकाशित हुए थे।
- (6) भारतीय अंतरराष्ट्रीय माध्यस्थम् केंद्र (माध्यस्थों की तालिका में प्रवेश हेतु मानदंड) विनियम, 2023 जो 31 मार्च, 2023 के भारत के राजपत्र में अधिसूचना सं. एफ.सं.ए-60011/3/2023-आईआईएसी में प्रकाशित हुए थे।

[Placed in Library, See No. LT 9874/17/23]

**HON. CHAIRPERSON:** Item No. 3, Shri Shripad Yesso Naik.

? (Interruptions)

**THE MINISTER OF STATE IN THE MINISTRY OF PORTS, SHIPPING AND WATERWAYS AND**

**MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SHRIPAD YESSO NAIK):** Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Seamen?s Provident Fund Organisation (Navik Bhavishya Nidhi), Mumbai, for the year 2021-2022, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Seamen?s Provident Fund Organisation (Navik Bhavishya Nidhi), Mumbai, for the year 2021-2022.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 9875/17/23]

- (3) A copy of the Notification No. S.O.2372(E) (Hindi and English Versions) published in Gazette of India dated 1<sup>st</sup> June, 2023 allowing Cochin Shipyard Limited to perform Aadhaar authentication facility, on voluntary basis, for identification using ?Yes? or ?No? option authentication of residents entering its premises issued under Section 4 of the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016.

[Placed in Library, See No. LT 9876/17/23]

**HON. CHAIRPERSON:** Item No. 4, Dr. Munjapara Mahendrabhai.

? (*Interruptions*)

**THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT AND  
MINISTER OF STATE IN THE MINISTRY OF AYUSH (DR. (PROF.) MAHENDRA MUNJAPARA):** Sir, I

beg to lay on the Table:-

- (1) A copy of the National Commission for Indian System of Medicine (Submission of List of the Medical Practitioners) (Amendment) Rules, 2023 (Hindi and English versions) published in Notification No.

G.S.R.479(E) in Gazette of India dated 5<sup>th</sup> July, 2023 under Section 56 of the National Commission for Indian System of Medicine Act, 2020.

[Placed in Library, See No. LT 9877/17/23]

- (2) A copy of the Homoeopathy (Recognition of Qualification of Homoeopathy) Regulations, 2023 (Hindi and English versions) published in Notification No. F.No. 3-41/2022/NCH/HEB/Regulation-DRL-Pt. in Gazette of India dated 19<sup>th</sup> July, 2023 under Section 56 of the National Commission for Homoeopathy Act, 2020.

[Placed in Library, See No. LT 9878/17/23]

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**HON. CHAIRPERSON:** Item No. 5, Secretary General.

? (*Interruptions*)

**12.01½hrs**